

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/ (IB)/2017

NAME OF THE PETITIONER(S)

: DEVARASETTI RAM MOHAN RAO

NAME OF THE RESPONDENT(S)

: LAKSHMI GANESHA TEXTILES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) KRAMASAMY 2
G.V. MOHAN KOMAR
2) Nithyperh &
Vaibbar

Coursel Jean Roshwat Vanh

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a reply alongwith the typeset showing that there is a dispute between the parties in relation to the same issue which is pending in the form of a suit filed before the District Court, Guntur, Andhra Pradesh in OS No.357/2015. He also filed copy of the reply. Time extended at the request of both the counsel for hearing. Put up on 21.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)